

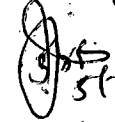
(3)

- 5-7-88 - Per Tribunal

The applicant is person present.
He wanted to withdraw his case.
As the plon. member (Adm) is not
available, this division bench can not
function today.

The matter is therefore adjourned
to consider 11-7-88 for considering
the misc. petition (to be numbered
by the office) for withdrawing his
case.

Noted


(Applicant)

M.P. No. 345/88
for withdrawal.

884
5.7.88

106
Co

By Registrar.